

**Affidavit to be Focussed by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)
From RAXAUL (010) Constituency (name of the Constituency)

DRAJAY KUMAR SINGH

VISHWANATH SINGH

Age 62 years, resident of RAGHUNATHPUR, PS RAMGARHWA, DIST EAST CHAMPARAN

I, do hereby solemnly affirm and state on oath as under:

(Strike out whichever is not applicable)

(1) I am a candidate set up by BJP (name of the political party) / am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return in figures
1.	Self	AMVPS1224N	31.03.2012	349046.00
2.	Spouse			
3.	Dependent 1 <u>HUF</u>	AAJHA4665A	31.03.2012	75400.00
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NA
(b)	Name of the court, Case No. and Date of order taking cognizance :	NA
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NA

(4) Court(s) in which I have been convicted by a court of law (other than those referred to in Form 2a):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NA

Ajay Kumar Singh
05/04/13

Punishment imposed :

NA

(5) That I give herein below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :-

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debtentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

As on 31.12.2012

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
				HUF		
(i)	Cash in hand	119230.00	341200.00	397210.00		
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	134456.00	-	132845.00		
(iii)	Details of investment in Bonds, Debtentures/shares and units in companies/Mutual Funds and others and the amount.	150000.00	-	400000.00		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	142857.00	-	182608.00		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	-	NIL		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	ALFA ROMEO BR-1AL 3180 R 210000/- Ford Endeavour BR 01PC-4242 R 1815000	-	-		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 20Gm R 60000/-	Gold-100Gm R 300000/- Silver 500gm R 28000/-	Gold-100Gm R 300000/-		

Apurva Kumar Singh
05/04/13

(vii)	Any other assets such as value of Claims/Interest	Rs. 40000/-			
		Mobile 6000/-			
(ix)	Gross Total value	2677543.00	669200.00	2308433.00	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership (it also have to be indicated)
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase at the time of purchase)					
	Any Investment on the land by way of development, construction etc.					
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
(iii)	<u>Commercial Buildings</u> (including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

Details as per sheet annexed

Details as per sheet annexed

Ajay Kumar Singh
05/04/13

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

Details as per check annexed

- (6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1 HUF	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Vidhansabha 360000.00		KEC for NB 190000/-		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan			-		

Ajay Kumar Singh
05/04/13

Any other liability					
Grand total of liabilities					
(ii) Government Dues:					
Dues to departments dealing with government accommodation					
Dues to departments dealing with supply of water					
Dues to departments dealing with supply of electricity					
Dues to departments dealing with supply of telephones/mobiles					
Dues to departments dealing with government transport (including aircrafts and helicopters)					
Income Tax Dues					
Wealth Tax Dues					
Service Tax Dues					
Municipal /Property Tax Dues					
Sales Tax Dues					
Any other dues					
Grand total of all Govt. dues					

(7) Details of profession or occupation:

a. Self..... **MLA & AGRICULTURIST**

b. Spouse..... **HOUSEWIFE**

(8) My educational qualification is as under: **MBBS, RMCH, RANCHI UNIVERSITY, 1979**

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). **ABSTRACT OF THE DETAILS GIVEN IN (I) TO (8) ABOVE:**

1. Name of the candidate	DR. AJAY KUMAR SINGH
2. Full postal address	VILL. RASHUNATHPUR, P. RAMGARHWA DIST - EAST CHAMPARAN
3. Number and Name of the constituency and state	RAXAUL - 010
3. Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTIYA JANTA PARTY
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

Ajay Kumar Singh
05/04/13

(c) Total number of Pending cases where the court is to have taken cognizance:-			
5. PAN of	Year for which last Income Tax Return filed	Total Income Shown	
(a) Candidate AMVPS 1224 A	31.03.2012	349046.00	
(b) Spouse:			
(c) Dependents AAJHA 4665 A	31.03.2012	73400.00 (Excluding Arrears)	
6. Details of Assets and Liabilities in rupees			
	Description	Self	Spouse
A.	Moveable Asset (Total value)	2677543.00	669200.2308433.00
B.	Immovable Asset		
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)		
(ii)	Approximate Current Market Price of Asset (Total Value)	-	9797000.00
7.	Liabilities		
(i)	Government dues (Total)		
(ii)	Loans from Bank, Financial Institutions and others (Total)	360000.00	190000.00
8.	Highest educational qualification MBBS, RMCH, RANCHI UNIVERSITY, 1979		
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this day, **05/04/13**.....day of..... 2013.....

Ajay Kumar Singh
DEPONENT

05/04/13

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Justice of the Peace.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

INFORMATION ABOUT DETAILS OF IMMOVEBLE ASSETS 31.12.2012

DR AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DETAILS OF AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	171	583	0-16-0	
2	Village Raghunathpur, Anchal-Ramgarhwa		3246	0-1-15	
3	Village Raghunathpur, Anchal-Ramgarhwa	203	555	0-15-14	
4	Village Raghunathpur, Anchal-Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal-Ramgarhwa		574	0-3-14	
6	Village Raghunathpur, Anchal-Ramgarhwa		575	0-11-08	
7	Village Raghunathpur, Anchal-Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal-Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur, Anchal-Ramgarhwa		578	0-12-07	
10	Village Raghunathpur, Anchal-Ramgarhwa		579	0-12-09	
11	Village Raghunathpur, Anchal-Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal-Ramgarhwa	47	3284	0-7-14.25	
13	Village Raghunathpur, Anchal-Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal-Ramgarhwa	172	3286	0-4-10	
				<u>5-08-18.25</u>	3267000.00

DETAILS OF NO-AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	434	28032804	0-10-0	1500000.00

RESIDENTIAL BUILDING

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	68	1357	0-0-11	1100000.00

FLATS IN APARTMENTS

SL. NO.	LOCATION	FLAT NO.	
1	MATESHAWRY APARTMENT VISHWESHARAIA NAGAR, DANAPUR	405	2250000.00
2	MATESHAWRY APARTMENT VISHWESHARAIA NAGAR, DANAPUR	404	1680000.00
			<u>3930000.00</u>
			<u>9797000.00</u>

Ajay Kumar Singh
08/04/13

INFORMATION ABOUT DETAILS OF MOVEBLE ASSETS 31.12.2012

DR AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DEPOSITS WITH BANK (SELF)

STATE BANK OF INDIA, SECRETARIATE Branch, Patna 10839462141

134455.63

DEPOSITS WITH BANK (HUF)

PNB, RAXAUL 4108000100012340

359175.00

STATE BANK OF INDIA, RAXAUL 10973184485

624722.85

INDIAN OVERSEAS BANK RAXAUL 3417

344717.00

1328614.85

TOTAL

1463070.48

DETAILS OF INVESTMENTS IN Bonds /Mutual Fund etc

SELF

SBI Life Insurance

150000.00

HUF

Deposit with Bajaj Allianz Life Insurance

300000.00

Deposit with Life Insurance MF

100000.00

400000.00

TOTAL

590000.00

DETAILS OF INSURANCE POLICIES

SELF

PREMIUM PAID (EIGHT INSTALMENTS OF Rs.15873.00) Till Date

142857.00

HUF

PREMIUM PAID (ONE INSTALMENTS OF Rs.91304)

182608.00

Deposit with Life Insurance MF

325465.00

TOTAL

Ajay Kumar Singh
05/04/13